

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.2997
TO BE ANSWERED ON 06.08.2021

CASES OF DOMESTIC VIOLENCE

2997. SHRI AJAY KUMAR MANDAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any directions for the disposal of cases notified under the Protection of Women from Domestic Violence Act, 2005 within 6 months;
- (b) if so, the details thereof; and
- (c) the number of cases that are pending for more than 6 months, State/UT-wise including Bihar?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): Section 12(5) of the Protection of Women from Domestic Violence Act, 2005 (PWDVA) provides that the Magistrate shall endeavour to dispose of every application seeking one or more reliefs under this Act within a period of sixty days from the date of its first hearing.

(c): National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India" which is available on the website of NCRB <https://ncrb.gov.in>. The published reports are available till the year 2019. As per information provided by NCRB, the number of cases that are pending for more than 6 months, State/ UT-wise including Bihar under PWDVA in the year 2019, is given in the annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (c) TO THE LOK SABHA UN-STARRED QUESTION NO.2997 FOR 06.08.2021 ASKED BY SHRI AJAY KUMAR MANDAL REGARDING “CASES OF DOMESTIC VIOLENCE”

SL	State/UT	2019				
		Period of cases for pending trial				
		6 to 12 Months	1 to 3 Yrs	3 to 5 Yrs	5 to 10 Yrs	More than 10 Yrs
1	Andhra Pradesh	0	0	0	0	0
2	Arunachal Pradesh	1	0	0	0	0
3	Assam	3	2	1	0	0
4	Bihar	144	51	3	0	0
5	Chhattisgarh	2	0	0	0	0
6	Goa	0	0	0	0	0
7	Gujarat	0	1	5	1	1
8	Haryana	4	15	7	0	0
9	Himachal Pradesh	1	10	9	13	0
10	Jammu & Kashmir	0	0	0	0	0
11	Jharkhand	0	37	0	0	0
12	Karnataka	0	0	0	0	0
13	Kerala	153	226	89	36	0
14	Madhya Pradesh	3	84	0	0	0
15	Maharashtra	8	17	6	0	0
16	Manipur	0	0	0	0	0
17	Meghalaya	0	0	0	0	0
18	Mizoram	0	1	0	0	0
19	Nagaland	0	0	0	0	0
20	Odisha	0	2	0	0	0
21	Punjab	1	1	0	0	0
22	Rajasthan	7	14	3	0	0
23	Sikkim	0	0	0	0	0
24	Tamil Nadu	1	2	0	0	0
25	Telangana	1	1	4	0	0
26	Tripura	0	0	0	0	0
27	Uttar Pradesh	4	8	2	0	0
28	Uttarakhand	0	0	0	0	0
29	West Bengal	3	5	1	0	0
	TOTAL STATE(S)	336	477	130	50	1
30	A&N Islands	0	1	0	0	0
31	Chandigarh	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0
34	Delhi	3	5	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
	TOTAL UT(S)	3	6	0	0	0
	TOTAL (ALL INDIA)	339	483	130	50	1

Source: Crime in India, 2019
